## Self appraisal report for Year (2019-20)

**Auditor Agency: ISTM** 

Ministry Name: Ministry of Personnel, Public Grievances & Pensions

**Department Name: Department of Personnel & Training** 

**Public Authority Name: Central Information Commission** 

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1	Organisation and Function							
1.1	Particulars of its organisation, functions a	nd duties[Section	on 4(1)(b)(	i)]				
1.1.1	Name and address of the Organization	Fully Met	1.28	1.28	https://cic.gov.in/contact	Fully Met	1.28	
1.1.2	Head of the organization	Fully Met	1.28	1.28	https://cic.gov.in/sites/default/files/RTI%20 Disclosure/Section-4%281%29%28b%29%28i%29_0.pdf	t .	1.28	•
1.1.3	Vision, Mission and Key objectives	Fully Met	1.28	1.28	https://cic.gov in/sites/default /files/RTI%20 Disclosure/Se ction-4%281% 29%28b%29 %28i%29_0.p		0.64	Though the link provides for general information about the PA incl sections 18, 19, 20 & 25 of RTI Act, however there is a need to

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
								upload specific entry regarding vision, mission and key obectives of the PA.
1.1.4	Function and duties	Fully Met	1.28	1.28	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section %204%20%2 81%29%28b %29%28ii%29 .pdf	t	1.28	
1.1.5	Organization Chart	Fully Met	1.28	1.28	https://cic.gov in/organizatio nal-structure	.Fully Met	1.28	
1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from time to time as well as the committees/ Commissions constituted from time to time have been dealt	Fully Met	1.28	1.28	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section 4%281%29% 28b%29%28ii %29.pdf	t 1	0.64	The link opens to procedure for filing appeal in CIC. Details regarding genesis, inception and details of HODs besides committees constituted from time to

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL time may be provided.
1.2	Power and duties of its officers and employed	es[Section 4	(1) (b)(ii)1					provided.
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	1.54	1.54	https://cic.gov.in/sites/default/files/RTI%20 Disclosure/Final%20Section%204%20%2 81%29%28b%29%28i%29%28ii%29%28ii%29%28ii%29		1.54	
1.2.2	Power and duties of other employees	Fully Met	1.54	1.54	https://cic.gov/in/sites/default/files/RTI%20 Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf		1.54	
1.2.3	Rules/ orders under which powers and duty are derived and	Fully Met	1.54	1.54	https://cic.gov/in/sites/default/files/RTI%20 Disclosure/Final%20Section%204%20%28b%29%28ii%29.pdf		1.54	
1.2.4	Exercised	Fully Met	1.54	1.54	https://cic.gov.in/sites/default	•	1.54	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					/files/RTI%20 Disclosure/Fin al%20Section %204%20%2 81%29%28b %29%28ii%29			
1.2.5	Work allocation	Fully Met	1.54	1.54	https://cic.gov. in/sites/default /files/Circulars %20&Noificati on/pa.pdf		1.54	·
1.3	Procedure followed in decision making proces		l(1)(b)(iii)	]				
1.3.1	Process of decision making Identify key decision making points		1.54	1.54	https://cic.gov.in/sites/default/files/RTI%20 Disclosure/Final%20Section-4%281%29% 28b%29%28iii%29.pdf		0.77	Link opens to procedure for filing appeal with CIC. Details regarding process of decision making by identifying key decision making points may be uploaded.
1.3.2	Final decision making authority	Fully Met	1.54	1.54	https://cic.gov. in/sites/default /files/RTI%20 Disclosure/Fin al%20Section-	•	1.54	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					4%281%29% 28b%29%28ii %29.pdf	i		
1.3.3	Related provisions, acts, rules etc.	Fully Met	1.54	1.54	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section 4%281%29% 28b%29%28ii %29.pdf	t 1	1.54	
1.3.4	Time limit for taking a decisions, if any	Not Applicable	e0	0	empty	Not Met	0	Time limit for taking a decision may be provided.
1.3.5	Channel of supervision and accountability	Fully Met	1.54	1.54	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section 4%281%29% 28b%29%28ii %29.pdf	t 1	0.77	The link provides detail for filing appeal with CIC. Detatils of channel of supervision and accountability may be provided.
1.4	Norms for discharge of functions[Section 4	4(1)(b)(iv)]						-
1.4.1	Nature of functions/ services offered	Fully Met	1.54	1.54	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fin al%20Section	t	1.54	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					%204%281% 29%28b%29 %28iv%29_0. pdf			
1.4.2	Norms/ standards for functions/ service delivery	Fully Met	1.54	1.54	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section %204%281% 29%28b%29 %28iv%29_0. pdf	t	1.54	
1.4.3	Process by which these services can be accessed	Fully Met	1.54	1.54	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section %204%281% 29%28b%29 %28iv%29_0. pdf	t	1.54	
1.4.4	Time-limit for achieving the targets	Fully Met	1.54	1.54	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section %204%281% 29%28b%29 %28iv%29_0. pdf	t n	1.54	
1.4.5	Process of redress of grievances	Fully Met	1.54	1.54	DARPG	Fully Met	1.54	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					guidelines are followed by the Commission which are available on darpg.gov.in			
1.5	Rules, regulations, instructions manual and			_			4.00	
1.5.1	Title and nature of the record/ manual /instruction.	Fully Met	1.92	1.92	https://cic.gov in/sites/defaulr /files/RTI%20 Disclosure/Final%20Section- 4%281%29% 28b%29%28v %29_0.pdf	t 1	1.92	
1.5.2	List of Rules, regulations, instructions manuals and records.	Fully Met	1.92	1.92	https://cic.gov in/sites/defaulr/files/RTI%20 Disclosure/Final%20Section- 4%281%29% 28b%29%28v %29_0.pdf	t 1	1.92	
1.5.3	Acts/ Rules manuals etc.	Fully Met	1.92	1.92	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fin al%20Section 4%281%29% 28b%29%28v %29_0.pdf	t 1	1.92	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.5.4	Transfer policy and transfer orders	Not Applicabl	e0	0	empty	Not Met	0	Details of transfer policy, if any and transfer order of the functionaries may be uploaded.
1.6	Categories of documents held by the auth	ority under its co	ntrol[Se	ection 4(1)(				
1.6.1	Categories of documents	Fully Met	3.85	3.85	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section 4%281%29% 28b%29%28v %29_0.pdf	t n -	3.85	
1.6.2	Custodian of documents/categories	Fully Met	3.85	3.85	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section 4%281%29% 28b%29%28v %29_0.pdf	t n -	1.93	Details of custodion of documents may be provided.
1.7	Boards, Councils, Committees and other	Bodies constitute	d as pa	rt of the Pu	iblic Authority	[Section 4(1)	(b)(viii)]	
1.7.1	Name of Boards, Council, Committee etc.	Fully Met	0.96	0.96	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/fin al%20Section 4%281%29%	t -	0.48	The link provides details of reconstitution of Internal Complaints

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					28b%29%28v ii%29_0.pdf	i		Committee. Details of internal purchase committee or other committeees, if any may also be provided.
1.7.2	Composition	Fully Met	0.96	0.96	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/fin al%20Section 4%281%29% 28b%29%28v ii%29_0.pdf	t -	0.96	
1.7.3	Dates from which constituted	Fully Met	0.96	0.96	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/fin al%20Section 4%281%29% 28b%29%28v ii%29_0.pdf	t -	0.96	•
1.7.4	Term/ Tenure	Fully Met	0.96	0.96	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/fin al%20Section 4%281%29%	t -	0.96	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks		Auditor Marks	Auditor Remarks/URL
					28b%29%28v ii%29_0.pdf	i		
1.7.5	Powers and functions	Fully Met	0.96	0.96	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/fin al%20Section 4%281%29% 28b%29%28v ii%29_0.pdf	-	0.96	
1.7.6	Whether their meetings are open to the public?	Not Applicab	le0	0	empty	Not Applicable	0	,
1.7.7	Whether the minutes of the meetings are open to the public?	Fully Met	0.96	0.96	https://cic.gov in/circulars- and-mom/27	Fully Met	0.96	
1.7.8	Place where the minutes if open to the public are available?	Fully Met	0.96	0.96	https://cic.gov in/circulars- and-mom/27	Fully Met	0.96	
1.8	Directory of officers and employees[Section 4	(1) (b) (ix)]						
1.8.1	Name and designation	Fully Met	3.85	3.85	https://cic.gov in/sites/defaul/ /files/RTI%20 Disclosure/Fir al%20Section 4%281%29% 28b%29%28ix %29_1%20% 281%29.pdf	t - -	3.85	•
1.8.2	Telephone , fax and email ID	Fully Met	3.85	3.85	https://cic.gov in/sites/defaul/ /files/RTI%20 Disclosure/Fir al%20Section	t	3.85	If possible, email ID of staff may also be uploaded.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					4%281%29% 28b%29%28ix %29_1%20% 281%29.pdf			
1.9	Monthly Remuneration received by officers &	employees	including	system of	f compensatio	n[Section 4	(1) (b) (x)]	
1.9.1	List of employees with Gross monthly remuneration	Fully Met	3.85	3.85	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Se ction%204%2 81%29%28b %29%28x%2 9.pdf	t	3.85	
1.9.2	System of compensation as provided in its regulations	Fully Met	3.85	3.85	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Se ction%204%2 81%29%28b %29%28x%2 9.pdf	t	3.85	
1.10	Name, designation and other particulars of pu	ıblic informa	ation offic	ers[Section		1		
1.10.1	Name and designation of the public information officer (PIO), Assistant Public Information officer (APIO) & Appellate Authority		3.85	3.85	https://cic.gov in/appellate-a uthority-cpio-s -of-the- commission	Fully Met	3.85	
1.10.2	Address, telephone numbers and email ID of each designated official.	Fully Met	3.85	3.85	https://cic.gov in/appellate-a uthority-cpio-s -of-the- commission		3.85	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.11	No. Of employees against whom Disciplinary	action has l	been prop	osed/ take	n(Section 4(2)	)		
1.11.1	No. of employees against whom disciplinary action has been (i) Pending for Minor penalty or major penalty proceedings	Fully Met	3.85	3.85	NIL	Partially Met	1.93	Details may be provided.
1.11.2	(ii) Finalised for Minor penalty or major penalty proceedings	Fully Met	3.85	3.85	NIL	Fully Met	3.85	
1.12	Programmes to advance understanding of RT	I(Section 26	6)					
1.12.1	Educational programmes	Fully Met	1.92	1.92	https://cic.gov in/node/3279	.Fully Met	1.92	
1.12.2	Efforts to encourage public authority to participate in these programmes	Fully Met	1.92	1.92	https://cic.gov in/node/3279	.Fully Met	1.92	
1.12.3	Training of CPIO/APIO	Fully Met	1.92	1.92	https://cic.gov in/node/3279	.Fully Met	1.92	
1.12.4	Update & publish guidelines on RTI by the Public Authorities concerned	Fully Met	1.92	1.92	https://cic.gov in/node/3279	.Fully Met	1.92	
1.13	Transfer policy and transfer orders[F No. 1/6/2	2011- IR dt.	15.4.2013	]				
1.13.1	Transfer Policy And Transfer Orders[F No. 1/6/2011- IR Dt. 15.4.2013]	Fully Met	7.69	7.69	https://cic.gov in/node/3279	Partially Met	3.85	Details of transfer policy, if any, and transfer orders of officials may be uploaded.
Total			96	96			85	
2	Budget and Programme							
2.1	Budget allocated to each agency including all 4(1)(b)(xi)]	plans, prop	osed exp	enditure a	nd reports on	disbursemen	ts made (	etc.[Section
2.1.1	Total Budget for the public authority	Fully Met	10	10.00	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section	t	10.00	Budget expenditure for 2019-20 may also be provided.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					4%281%29% 28b%29%28xi %29_1.pdf			Details of Money, if any, received and spent under different Major and Minor Heads, may also be provided.
2.1.2	Budget for each agency and plan & programmes	Fully Met	10	10.00	https://cic.gov.in/sites/default/files/RTI%20 Disclosure/Final%20Section-4%281%29%28xi%29_1.pdf		10.00	
2.1.3	Proposed expenditures	Fully Met	10	10.00	https://cic.gov.in/sites/default/files/RTI%20 Disclosure/Final%20Section-4%281%29%28xi%29_1.pdf		10.00	
2.1.4	Revised budget for each agency, if any	Fully Met	10	10.00	https://cic.gov. in/sites/default /files/RTI%20 Disclosure/Fin al%20Section- 4%281%29% 28b%29%28xi		10.00	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
					%29_1.pdf			
2.1.5	Report on disbursements made and place where the related reports are available	Not Applicable	<b>e</b> 0	0	empty	Not Applicable	eO	
2.2	Foreign and domestic tours(F.No. 1/8/2012- IR	dt. 11.9.2012)						
2.2.1	Budget	Fully Met	16.67	16.67	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fin al%20Section 4%281%29% 28b%29%28x %29_1.pdf		8.34	The link opens to general budget figures of past two years. Specific details regarding budget for foreign and domestic tour may be provided.
2.2.2	Foreign and domestic Tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the heads of the Department (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	Fully Met	16.67	16.67	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/for eign%20visit %20of%20co mmissioners.pdf		16.67	Details of four officers fromSep 17 to Oct 18 is provided.
2.2.3	Information related to procurements- (a) Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the names of the suppliers of goods/ services being procured, (c) The works contracts concluded – in any such combination of the	Fully Met	16.67	16.67	https://cic.gov in/tender- notification	Fully Met	16.67	Details wrt this parameter is provided from Jul 2017 to Sep 2019.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
	above-and, (d) The rate/ rates and the total							
	amount at which such procurement or works							
	contract is to be executed.							
2.3	Manner of execution of subsidy programme [							
2.3.1	Name of the programme of activity	Not Applicable		0	empty	Not Applicable		
2.3.2	Objective of the programme	Not Applicable		0	empty	Not Applicable		
2.3.3	Procedure to avail benefits	Not Applicable		0	empty	Not Applicable		
2.3.4	Duration of the programme/ scheme	Not Applicable		0	empty	Not Applicable		
2.3.5	Physical and financial targets of the programme	Not Applicable		0	empty	Not Applicable		
2.3.6	Nature/ scale of subsidy /amount allotted	Not Applicable		0	empty	Not Applicable		
2.3.7	Eligibility criteria for grant of subsidy	Not Applicable		0	empty	Not Applicable		
2.3.8	Details of beneficiaries of subsidy programme (number, profile etc)	Not Applicable	e0	0	empty	Not Applicable	90	
2.4	Discretionary and non-discretionary grants [F	. No. 1/6/2011	-IR dt. 1	5.04.2013]				
2.4.1	Discretionary and non-discretionary grants/ allocations to State Govt./ NGOs/other institution	Not Applicable	e0	0	empty	Not Applicable	0	
2.4.2	Annual accounts of all legal entities who are provided grants by public authorities	Not Applicable	e0	0	empty	Not Applicable	0	
2.5	Particulars of recipients of concessions, perr	nits of authoriz	zations	granted by	the public au	thority[Sectio	n 4(1) (b)	(xiii)]
2.5.1	Concessions, permits or authorizations granted by public authority	Not Applicable		0		Not Applicable		Ì
2.5.2	For each concessions, permit or authorization granted - (a) Eligibility criteria, (b) Procedure for getting the concession/ grant and/ or permits of authorizations, (c) Name and address of the recipients given concessions/ permits or authorizations, (d) Date of award of concessions permits of authorizations		<b>e</b> 0	0	empty	Not Applicable	e0	•
2.6	CAG & PAC paras [F No. 1/6/2011- IR dt. 15.4.	2013]						
2.6.1	CAG and PAC paras and the action taken report (ATRs) after these have been laid on the table of both houses of the parliament.	s Fully Met	50	50.00	https://cic.gov. in/sites/default /files/RTI%20		50.00	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
					Disclosure/Iss ue%20%281 %29-51-68%2 0%281%29.p df			
Total			140	140			132	
3	Publicity Band Public interface							
3.1	Particulars for any arrangement for consultation	•		•		•	elation to	o the
	formulation of policy or implementation there						40.50	
3.1.1	Relevant Acts, Rules, Forms and other documents which are normally accessed by citizens	Fully Met	12.5	12.50	https://cic.gov in/rti- notifications	.Fully Met	12.50	
3.1.2	Arrangements for consultation with or representation by - (a) Members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors,(c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants	Not Applicable	0	0	empty	Not Applicable	0	
3.1.3	Public- private partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applicable	0	0	empty	Not Applicable	0	
3.1.4	Public- private partnerships (PPP)- Detailed project reports (DPRs)	Not Applicable	0	0	empty	Not Applicable	0	
3.1.5	Public- private partnerships (PPP)- Concession agreements.	Not Applicable	0	0	empty	Not Applicable	0	
3.1.6	Public- private partnerships (PPP)- Operation and maintenance manuals	Not Applicable	0	0	empty	Not Applicable	0	
3.1.7	Public- private partnerships (PPP) - Other documents generated as part of the implementation of the PPP	Not Applicable	0	0	empty	Not Applicable	0	
3.1.8	Public- private partnerships (PPP) - Information relating to fees, tolls, or the other kinds of	Not Applicable	0	0	empty	Not Applicable	0	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
	revenues that may be collected under authorisation from the government							
3.1.9	Public- private partnerships (PPP) -Information relating to outputs and outcomes	Not Applicable	<b>9</b> 0	0	empty	Not Applicable	0	
3.1.10	Public- private partnerships (PPP) - The process of the selection of the private sector party (concessionaire etc.)	Not Applicable	e0	0	empty	Not Applicable	0	
3.1.11	Public- private partnerships (PPP) - All payment made under the PPP project	Not Applicable	90	0	empty	Not Applicable	0	
3.2	Are the details of policies / decisions, which a	ffect public, ii	nforme	d to them[S	Section 4(1) (c)	]		
3.2.1	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Policy decisions/ legislations taken in the previous one year	Fully Met	16.67	16.67	https://cic.gov. in/sites/default /files/RTI%20 Disclosure/Fin al%20Section- 4%281%29% 28b%29%28iii %29.pdf		16.67	The link provides for process of filing appeal with CIC.
3.2.2	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Outline the Public consultation process	Fully Met	16.67	16.67	https://cic.gov.in/sites/default/files/RTI%20 Disclosure/Final%20Section-4%281%29% 28b%29%28iii%29.pdf		16.67	
3.2.3	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive- Outline the arrangement for consultation before formulation of policy	Fully Met	16.67	16.67	https://cic.gov. in/sites/default /files/RTI%20 Disclosure/Fin al%20Section- 4%281%29%		16.67	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					28b%29%28ii %29.pdf	i		
3.3	Dissemination of information widely and in su	ich form and	manner	which is e	asily accessib	le to the pul	blic [Section	on 4(3)]
3.3.1	Use of the most effective means of communication - Internet (website)	Fully Met	50	50.00	https://cic.gov in/citizen- service	Fully Met	50.00	
3.4	Form of accessibility of information manual/ h	nandbook[Se	ction 4(1	)(b)]			·	'
3.4.1	Information manual/handbook available in Electronic format	Fully Met	25	25.00	https://cic.gov in/rti-success- stories		25.00	
3.4.2	Information manual/handbook available in Printed format	Fully Met	25	25.00	https://cic.gov in/rti-success- stories	_	25.00	
3.5	Whether information manual/ handbook availa	able free of c	ost or no	t [Section	4(1)(b)]			<u> </u>
3.5.1	List of materials available Free of cost	Fully Met	25	25.00	All the Documents uploaded in public domain are in pdf and availble to public		25.00	
3.5.2	List of materials available At a reasonable cost of the medium	Fully Met	25	25.00	All the Documents uploaded in public domain are in pdf and availble to public		25.00	
Total			213	213			213	
4	E-Governance							
4.1	Language in which Information Manual/Handb	ook Availab	le [F No.	1/6/2011-IF	R dt. 15.4.2013	]		
4.1.1	English	Fully Met	14.29	14.29	https://cic.gov	Fully Met	14.29	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					in/sites/default/ files/RTI-Act_ English.pdf			
4.1.2	Vernacular/ Local Language	Fully Met	14.29	14.29	https://cic.gov in/sites/defaul /files/rti- actinhindi.pdf	,	14.29	
4.2	When was the information Manual/Handbook	last updated	?[F No. 1	/6/2011-IR	dt 15.4.2013]			
4.2.1	Last date of Annual updation	Fully Met	28.57	28.57	https://cic.gov in/reports/37	Fully Met	28.57	
4.3	Information available in electronic form[Section	on 4(1)(b)(xiv	/)]					·
4.3.1	Details of information available in electronic form	Fully Met	9.52	9.52	https://cic.gov in/sitemap	Fully Met	9.52	
4.3.2	Name/ title of the document/record/ other information	Fully Met	9.52	9.52	https://cic.gov in/sitemap	Fully Met	9.52	
4.3.3	Location where available	Fully Met	9.52	9.52	available on click	Fully Met	9.52	
4.4	Particulars of facilities available to citizen for	obtaining in	formation	[Section 4	l(1)(b)(xv)]			
4.4.1	Name & location of the faculty	Fully Met	7.14	7.14	https://cic.gov in/sites/defaul/ /files/RTI%20 Disclosure/Se ction-4%281% 29%28b%29 %28xv%29.pof	t	7.14	
4.4.2	Details of information made available	Fully Met	7.14	7.14	https://cic.gov in/sites/defaul/ /files/RTI%20 Disclosure/Se ction-4%281% 29%28b%29	t	7.14	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					%28xv%29.pd	d		
4.4.3	Working hours of the facility	Fully Met	7.14	7.14	https://cic.gov in/sites/defaul/ /files/RTI%20 Disclosure/Se ction-4%281% 29%28b%29 %28xv%29.po	t	3.57	In the given list, working hours may be included.
4.4.4	Contact person & contact details (Phone, fax email)	Fully Met	7.14	7.14	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Se ction-4%281% 29%28b%29 %28xv%29.po	t	3.57	Link provides tele No of facilitation couter. List of contact person and other details as required in parameter may also be uploaded.
4.5	Such other information as may be prescribed	d under Secti	on 4(i) (b	)(xvii)				
4.5.1	Grievance redressal mechanism	Fully Met	3.57	3.57	https://pgporta	Fully Met	3.57	
4.5.2	Details of applications received under RTI and information provided	Fully Met	3.57	3.57	https://dsscic. nic.in/rti- request/	Partially Met	1.79	Some pdf files are not getting opened.
4.5.3	List of completed schemes/ projects/ Programmes	Fully Met	3.57	3.57	https://cic.gov in/circulars- and-mom/27	Partially Met	1.79	The link provides link of the minutes of the meeting held at CIC.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
								List of completed schemes, project, programmes, if any, alongwith relevant details may be uploaded.
4.5.4	List of schemes/ projects/ programme underway	Fully Met	3.57	3.57	https://cic.gov in/circulars- and-mom/27	Fully Met	3.57	The link provides link of the minutes of the meeting held at CIC. List of completed schemes, project, programmes, if any, alongwith relevant details may be uploaded.
4.5.5	Details of all contracts entered into including name of the contractor, amount of contract and period of completion of contract	Not Met	3.57	0	empty	Not Met	0	May upload this at the earliest.
4.5.6	Annual Report	Fully Met	3.57	3.57	https://cic.gov in/reports/37	. Fully Met	3.57	
4.5.7	Frequently Asked Question (FAQs)	Fully Met	3.57	3.57	https://cic.gov in/faq	. Fully Met	3.57	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
4.5.8 4.6	Any other information such as - (a) Citizen's Charter, (b) Result Framework Document (RFD), (c) Six monthly reports on the , (d) Performance against the benchmarks set in the Citizen's Charter  Receipt & Disposal of RTI applications & appears		3.57	3.57	https://cic.gov in/annual- convention	Partially Met	1.79	Link provides details of annual conventions. It is suggested that details of citizen charter, RFD or such other details are required in the parameter may be uploaded.
4.6.1	Details of applications received and disposed	Fully Met	14.29	14.29	https://cic.gov in/rti-reply	Fully Met	14.29	A good search criteria is provided. However, some of the pdf files are not opening.
4.6.2	Details of appeals received and orders issued	Fully Met	14.29	14.29	https://cic.gov in/decisions-fi st-appellate- authoritycic	,	14.29	Search criteria is provided and separate list of cases for appeal is provided in the link. However, some pdf files are not getting

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL opened.
4.7	Replies to questions asked in the parliament	Section 4(1)	(d)(2)1					оренеа.
4.7.1	Details of questions asked and replies given	Fully Met	28.57	28.57	https://cic.gov in/rti- disclosures	Fully Met	28.57	
Total			200	196			184	
5	Information as may be prescribed							
5.1	Such other information as may be prescribed	d [F.No. 1/2/20	016-IR dt.	17.8.2016	F No. 1/6/201	1-IR dt. 15.4	.2013]	
5.1.1	Name & details of - (a) Current CPIOs & FAAs, (b) Earlier CPIO & FAAs from 1.1.2015	Fully Met	20	20.00	https://cic.gov in/appellate-a uthority-cpio-s -of-the- commission		20.00	Information is provided in pdf files. It is suggesged that the same may be made avaialble in a tabular form for easy access.
5.1.2	Details of third party audit of voluntary disclosure (a) Dates of audit carried out, (b) Report of the audit carried out		20	20.00	https://cic.gov in/sites/defaul/files/Transparency%20Audi %20of%20Disclosures%20Under%20Section%204%20of%20the%20FTI%20Act%20Disclosures%20Under%20Section%204%20of%20the%20Disclosures%20Act%20Act%20Disclosures%20Act%20Disclosures%20Act%20Act%20Disclosures%20Act%20Ac	t t ;	0	The link opens report relating to the audit of online disclosures by Public Authorities through their websites. It is not about third party audit of the public authority.
5.1.3	Appointment of Nodal Officers not below the ran	k Fully Met	20	20.00	https://cic.gov	Fully Met	20.00	aumonty.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	of Joint Secretary/ Additional HoD - (a) Date of appointment, (b) Name & Designation of the officers				in/appellate-a uthority-cpio-s -of-the- commission			
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure - (a) Dates from which constituted, (b) Name & Designation of the officers	Fully Met	20	20.00	https://cic.gov in/sites/defaul /files/Circulars %20%26Noifi cation/commit ees%20order %20%281%2 9.pdf	t S	20.00	
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates from which constituted, (b) Name & Designation of the Officers	Fully Met	20	20.00	https://cic.gov in/sites/defaul /files/Circulars %20%26Noifi cation/commit ees%20order %20%281%2 9.pdf	t	20.00	
Total			100	100			80	
6	Information Disclosed on own Initiative							
6.1	Item / information disclosed so that public ha							
6.1.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information	Fully Met	25	25.00	https://cic.gov in/rti- disclosures	.Fully Met	25.00	
6.2	Guidelines for Indian Government Websites (	GIGW) is foll	owed (re	eased in F	ebruary, 2009	and include	d in the Co	entral
	Secretariat Manual of Office Procedures (CSN Personnel, Publ	-	-		_			
6.2.1	Whether STQC certification obtained and its validity	Fully Met	12.5	12.50	https://cic.gov in/sites/defaul /files/Circulars	t	12.50	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
				Walk	%20%26Noifi cation/STQC %20Certificat e%20-CIC%2 0webstie.pdf		Walks	ITEMATICS/OTCL
6.2.2	Does the website show the certificate on the Website?	Fully Met	12.5	12.50	https://cic.gov in/sites/defaul /files/Circulars %20%26Noifi cation/STQC %20Certificat e%20-CIC%2 0webstie.pdf	t	12.50	
Total			50	50			50	
Grand Total			798	795				743